



**Central Administrative Tribunal  
Jammu Bench, Jammu**  
Hearing through video conferencing

**MA/62/1575/2020  
In &  
T.A. No.62/6533/2020**  
This the 7<sup>th</sup> day, Monday of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Ramanjeet Kour aged 30,  
W/o. Virenderpal Singh,  
R/o. Chatergam Tehsil Tral District Pulwama.  
.....Applicant in both MA & OA

(Mr. Tariq Mughal, Advocate)

**Versus**

1. State of Jammu & Kashmir through  
Commissioner/Secretary to Govt. Education Department,  
Civil Secretariat; Srinagar/Jammu;
2. Director Education Kashmir Srinagar;
3. Chief Education Officer, Pulwama;
4. Zonal Education Officer Lurgam;  
.....Official Respondents in both MA & OA
5. Ramanjeet Kour, D/o. Fulail Singh,  
R/o. Chategam Tehsil Tral District Pulwama;
6. Rajinder Kour,  
D/o. Hukumat Singh,  
R/o. Chatergam Tehsil Tral District Pulwama.  
..... Respondents in both MA & OA  
(Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R (ORAL)**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

This MA has been filed by the applicant stating that he does not want to press the TA and is no more interested to pursue the same and therefore seeks permission to withdraw the TA.

2, M.A. is accordingly allowed. T.A. is accordingly dismissed as withdrawn. There shall be no order as to costs.

**(Pradeep Kumar)**  
**Member (A)**

**(Rakesh Sagar Jain)**  
**Member (J)**

asvs